

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3341  
ANSWERED ON:10.08.2015  
Discrepancies in the Records of STs  
Usendi Shri Vikram

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether certain discrepancies in the names of the Scheduled Tribes (STs) registered in the records have come to the notice of the Government;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the Government has received any request for various States/UTs, especially from the State of Chhattisgarh in this regard during the last three years and the current year;
- (d) if so, the details of such requests received by the Government during the said period; and
- (e) the action taken by the Government to remove the said discrepancies?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a): The list of Scheduled Tribes is notified under Article 342 of the Constitution of India. The Government of India on 15-6-1999, further amended on 25-6-2002, has laid down the modalities for determining the claims for inclusion in, exclusion from and other modifications in the orders specifying lists of Scheduled Tribes. According to these modalities, only those proposals which have been recommended and justified by the concerned State Government/Union Territory Administration and concurred with by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes (NCST) are to be considered through amending legislation.
- (b) to (d): The State Governments/UT Administrations including State of Chhattisgarh have made recommendations for inclusion of communities as Scheduled Tribes/change in spellings of listed Scheduled Tribes. A statement indicating State/UT-wise proposals for inclusion of communities as ST / modification of the names of Scheduled Tribes / removal of area restrictions, in the list of Scheduled Tribes during last three years in annexed.
- (e): The recommendations of the State Governments / UT Administration have been processed in accordance with the extant modalities.